

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).32757/2009

M/S MEKASTER TELEMATICS LTD.

Petitioner(s)

VERSUS

M.D., PRADESHIYA INDUS.&INV.CORP.LD.&ORS.

Respondent(s)

(With appln(s) for impleadment as party respondent and prayer for interim relief)

Date: 28/09/2010 This Petition was called on for hearing today.

For Petitioner(s) Mr. Rajesh Srivastava, Adv.
 Mr.A.P.Sahay, Adv.
 Mr.Himanshu Shekhar, Adv.

For Respondent(s) Mr. Ajay Sharma, Adv.

UPON hearing counsel the Court made the following
O R D E R

File is not received.

List the matter on 20.10.2010.

(Sunil Thomas)
Registrar

SB